

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

15. IA(IBC)(DIS.)/16(MB)2024
IN
C.P. (IB)/1800(MB)2019

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **02.07.2024**

Name of the Party: M/S Indian Steel Corporation Limited
Vs
M/S Windcastle Exports Pvt Ltd

Section 9, 54(1) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Pranav Khatkul, Ld. Counsel for the Applicant present through virtual mode.
2. Post this IA on **31.07.2024** for further consideration.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)